NATIONAL COMPANIMALAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/ BB/ 2017	-	For settlement/compromise	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER NO. REPRESENTATION TO WHOM BANJAY. H. SETHIYA 9980606027 Bhorak. P Pchiliones 9243955100

Signification Respondent Direction Minullagina 0971837744

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. List it for hearing on 02.02.2018 finally.

Member (T)

Member (J)